

BUSINESS ADVISORY COMMITTEE

(Eighth Lok Sabha)

(THIRTY-NINTH REPORT)

(Presented on 7-8-1987)

The Business Advisory Committee held a sitting on Friday, the 7th August, 1987.

2. The Committee recommend the allocation of time to the following items of business as shown against each:—

- (1) The Air (Prevention and Control of Pollution) Amendment Bill, 1987. 3 hours
(Consideration and passing)
- (2) The Atomic Energy (Amendment) Bill, 1987, 2 hours
as passed by Rajya Sabha,
(Consideration and passing)
- (3) The Navy (Amendment) Bill, 1987, as passed by 1 hour
Rajya Sabha.
(Consideration and passing)
- (4) The Representation of the People (Amendment) Bill, 1987, as passed by Rajya Sabha. 2 hours
(Consideration and passing)
- (5) The Parsi Marriage and Divorce (Amendment) Bill, 1987, as passed by Rajya Sabha. 1 hour
(Consideration and passing)
- (6) The All India Institute of Medical Sciences and Post Graduate Institute of Medical Education and Research, Chandigarh (Amendment) Bill, 1987, as passed by Rajya Sabha. 2 hours
(Consideration and passing)

3. The Committee also recommend that discussions under Rule 193 on the following matters may be held:—

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| (i) Statement made by Minister of Agriculture on 30th July, 1987 regarding drought situation in the country. | } To be taken up during the week commencing on 10th August, 1987. |
| (ii) Statement made by the Prime Minister on 30th July, 1987 regarding the Indo-Sri Lanka Agreement to establish peace and normalcy in Sri Lanka. | |
| (iii) Communal disturbances in various parts of the country. | } To be taken up during the week commencing on 17th August, 1987. |
| (iv) Continued killings of innocent people and increasing terrorist activities in Punjab and other parts of the country. | |

NEW DELHI;
August 7, 1987
Sraavana 16, 1909 (Saka)

H. K. L. BHAGAT
for CHAIRMAN,
Business Advisory Committee.